

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER : :

PETITION NUMBER : TCP/96/2016

NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION : 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|----------------|-----------|
|-------|-------------------|----------------|-----------|

1. S. Manjula devi, ADY
For KSR & CO

For Respondents



2. A. G. SATHYA NARAYANA
For
A. R. MYLSAMY

For PETITIONERS



ORDER

Counsel representing both the parties are present. Counsel for Respondent prayed time for filing counter in C.A. 105/2017. Time extended with a direction to furnish copy of the same to the other side prior to the next date of hearing. **Put up on 13.07.2017 at 10.30 A.M.**



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)



(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)